



DIRECTORATE OF INFORMATION & PUBLIC RELATIONS
Government of Mizoram

Page Links: <https://dipr.mizoram.gov.in/post/order1589288381p>

ORDER

No.57/2020-2021

In exercise of the powers conferred under section 60 (a) of the Disaster Management Act, 2005, Shri Lalnunmawia Chuaungo, the Chairperson, State Executive Committee of State Disaster Management Authority, Mizoram, hereby authorizes all police officers of the ranks of Sub-Inspector and above and all Officers-in-Charge of Police Stations to file a complaint for the purpose of taking cognizance of offences committed under the Disaster Management Act, 2005.

Written by: Dr. Saithantluangi Zote, MIS, IPRO (https://dipr.mizoram.gov.in/posts?author_user_id=42)

Dated: 12th May 20 6:29 PM

NEXT >> (</post/standard-operating-procedure-for-return-of-permanent-residents-of-mizoram-stranded-outside-the-state-due-to-covid-19-lockdown>)

